

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA.No.401 of 1999

New Delhi, this 19th day of February, 1999.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN(J).  
HON'BLE MR. K. MUTHUKUMAR, MEMBER(A)

A.K. Sharma  
S/o Shri O.P. Sharma  
R/o 313/61-H, Anand Nagar  
Inder Lok  
New Delhi.

... Applicant

By Advocate: Shri D. S. Chaudhary

versus

1. Union of India  
through the Secretary  
Ministry of Defence  
D.H.Q. P.O. Dalhousi Road  
South Block  
New Delhi-110 011.

2. The Joint Secretary (Admn.) &  
Chief Administrative Officer  
Ministry of Defence  
C-II Hutsments, DHQ P.O.  
Dalhousi Road  
New Delhi-110 011.

3. Director  
Joint Cipher Bureau  
Ministry of Defence  
Government of India  
D-1 Block, Sena Bhawan  
DHQ P.O. Dalhousi Road  
New Delhi-110 011.

... Respondents

O R D E R (ORAL)

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VC(J)

The applicant seeks a direction from this Tribunal to direct the respondents to convene D.P.C. forthwith to fill up the vacant post of Senior Reprographic Officer Grade-II. It is stated that the post fell vacant on 24.9.1998. The applicant, in our view, has no right for

U.P.A

seeking filling up of post and consideration for appointment. It is at the discretion of the respondents to <sup>in fact</sup> fill up the post. <sup>the post fell vacant only on 24.9.1998.</sup> Since the appointment has to be made by the the U.P.S.C., it will take some time to fill up the post. <sup>to complete the formalities</sup> <sup>on</sup>

2. In the circumstances, we find no merit in this O.A. and the same is dismissed at the admission stage.

(K. Muthukumar)  
Member (A)

(V. Rajagopala Reddy)  
Vice Chairman (J)

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